

**LEGISLATIVE ASSEMBLY**  
**NATIONAL CAPITAL TERRITORY OF DELHI**

**Bulletin Part-I**

**(Brief summary of proceedings)**

**Wednesday, 18 November, 2015/ 27 Kartika, 1937 (Saka)**

**No. 15**

**2.01 P.M.**

**Sh. Ram Niwas Goel, Hon'ble Speaker in-Chair**

**NATIONAL SONG-VANDE MATARAM**

1. 2.04 P.M. **Obituary References:**

The House paid homage to the persons who had lost their lives due to recent terrorist attack in Paris and victims of the cyclone in Tamilnadu. The House also paid respects to Col. Santosh Mahadik of the Indian Army, who was martyred in Kupwara, Jammu & Kashmir on 17.11.2015 during gun battle with terrorists. Thereafter, the House observed two minutes silence.

2. 2.25 P.M. Sh. Vijender Gupta, Hon'ble Leader of Opposition alleged that the required constitutional procedure was not being followed and the Bills were sought to be introduced without following the required procedure.

He also waved some papers in the House and demanded that the Janlokpall Bill be introduced in the House.

Exchange of arguments between some Members of Ruling Party and Opposition ensued.

The Chair stated that the session had just commenced and the Members of Opposition should wait for the remaining part of the session.

3. 2.35 P.M. Sh. Vijender Gupta, Hon'ble Leader of Opposition sought to know about the fate of the notices of Adjournment Motion (Rule-59).

Hon'ble Speaker stated that the Notice of Adjournment Motion under Rule-59 given by Sh. Vijender Gupta had been examined in detail. He stated that he had disallowed the notice because Rule 61(3) of the Rules of Procedure & Conduct of Business stipulates that "*the motion shall be restricted to a specific matter of recent occurrence*" and Rule 61(6) says "*the motion shall not anticipate a matter which has been previously fixed for*

*consideration, but the Speaker in disallowing the matter on this ground, shall take into consideration that the discussion of the matter anticipated is likely to be taken up in the House within a reasonable time.”*

4. 2:43 P.M. **Question Hour:** Starred questions no.01, 02, 03, 05 & 06 were asked and replied to. Replies to starred questions no. 04, 07 to 20 and to un-starred questions no. 01 to 15 were placed on the table.
5. 3:05 P.M. **Presentation of Report:**  
Ms. Rakhi Birla, Hon’ble Member presented the Second Report of **Committee on Private Members Bills & Resolutions.**
6. 3.06 P.M. **Special Mention(Rule-280):**  
The following Members raised matters under Rule-280 with the permission of the Chair:
  1. Sh. Manoj Kumar
  2. Ms. Bhavna Gaur
  3. Sh. O. P. Sharma
  4. Sh. Jagdish Pradhan
  5. Ms. Alka Lamba
  6. Sh. Praveen Kumar
  7. Sh. Amanatullah Khan
  8. Sh. Somdutt
  9. Sh. Rajesh Rishi
  10. Sh. Rajendra Pal Gautam
7. 3.35 P.M. In response to the concern raised by Sh. Jarnail Singh, MLA (Rajouri Garden), the Chair once again directed that all the Government Departments should give reply to the Members who raise matters under Rule-280 within stipulated time of thirty days.
8. 3.36 P.M. Sh. Manish Sisodia, Dy. Chief Minister introduced Sh. Imran Hussain, Minister of Food & Civil Supplies to the House.
9. 3.37 P.M. **The Chair adjourned the House till 4:05 P.M. for Tea-Break.**
10. 4.10 P.M. **House reassembled.  
Hon’ble Speaker in- Chair.**
11. 4.11 P.M. **Short Duration Discussion (Rule-55):**  
**I. Sh Jagdish Pradhan** initiated discussion on condition of unauthorized colonies of Delhi.  
The following Members participated in the debate:

2. Ch. Fateh Singh
  3. Sh. Vijender Gupta
  4. Sh. Gulab Singh
  5. Sh. Om Prakash Sharma
  6. Sh. Sanjeev Jha
  7. Sh. Somnath Bharti
  8. Sh. Jagdish Pradhan
12. 4.42 P.M. Sh. Manish Sisodia, Hon'ble Dy. Chief Minister replied to the discussion
13. 4.58 P.M. **II. Sh. Rajesh Gupta** initiated discussion on rising intolerance in the country.  
The following Members participated in the debate:
2. Sh. Nitin Tyagi
  3. Sh. Rajender Pal Gautam
  4. Sh. Vijender Gupta
14. 5.29 P.M. The House witnessed uproarious scenes during the speech of Sh. Vijender Gupta.  
Some Members of the Ruling Party and all Members of the opposition stood up at their seats and started verbal exchanges.  
Ms. Alka Lamba and Sh. Somnath Bharti also waved some papers against the opposition.  
The Chair requested the Members of the House to maintain the decorum in view of the seriousness of the issue being discussed.
15. 5.39 P.M. Sh. Vijender Gupta continued his speech.
5. Sh. Jarnail Singh (Rajouri Garden)
  6. Ms. Bhavna Gaur
  7. Sh. Amanatullah Khan
16. 6.03 P.M. Sh. Kapil Mishra, Minister of Art & Culture replied to the discussion.
17. 6.11 P.M. Hon'ble Speaker stated that the Third Short Duration discussion on working of DDA could not be taken up due to constraint of time.  
He invited all the Members of the House to **"Mangal Milan Samaroh"** being organized in the Assembly premises to celebrate Deepawali, Chhatpuja & Guruparv.
18. 6.13 P.M. **The Chair adjourned the House upto 2.00 PM on Friday, 20 November 2015.**

**Delhi**  
**18 November, 2015**

**Prasanna Kumar Suryadevara**  
**Secretary**

